

**News item "Naxalites give up
Liquidation policy"**

5888. SHRI HARINATH MISRA:
Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether Government's attention has been drawn up the news item under the caption, "Naxalites give up liquidation policy" as published in the *Times of India* dated March 5, 1981;

(b) if so, what have been the activities of the Naxalites in different States of the country during the last three years;

(c) the information which Government have received with regard to the discussion among the "leaders of 13 Naxalite groups" which is reported to have taken place from January 30 to February 2, 1981 somewhere in Bihar;

(d) the change of policy of the Naxalites, if any; and

(e) the attitude of Government towards the Naxalites and their present policy?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The naxalites have been indulging in violent activities at various places. These activities include murder, dacoity, attacks on police and other government officials and other acts of violence. They have been trying to infiltrate into various organisations with a view to paralyse production and sabotaging the vital sinews of economic and social life and to bring the administration to disrepute. They have been making efforts to build up agitations on local issues. They have been organising seminars, public meetings and conferences to propagate their ideology.

(c) According to information available with the Government, this meet-

ing was held at Calcutta in which the current national situation and matters relating to unity among the revolutionary groups was discussed. The communique issued after the meeting called upon the people to oppose the Central Government and also the National Security Act, Essential Services Act and to intensify the struggle for release of political prisoners, etc.

(d) The Government is not aware of any change in the basis policies of the naxalites.

(e) The Government is keeping a close watch on the activities of naxalites. Action is taken under the law against the naxalites found indulging in violent or any other illegal acts.

Allocation of Cement to Punjab

5889. SHRIMATI GURBRINDER
KAUR BRAR:

SHRI R. L. BHATIA:

Will the Minister of INDUSTRY be pleased to state:

(a) total allocation of cement to Punjab during the last two years against actual demand of the State;

(b) whether it is not a fact that allocation to the State was much less as compared to other States, if so, reasons therefor, and

(c) steps proposed to be taken to make allocation to the State according to its demand during the coming years?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):

(a) The demands of the State Governments for cement are not collected. However, the Government of Punjab have indicated recently that their requirement would be 4.79 lakh tonnes of cement per quarter. The allocation of cement in favour of the

State of Punjab during the years 1979 and 1980 was as follows:—

Year	Allocation (in tonnes)
1979	9,85,100
1980	9,11,900

(b) The States are given their basic quarterly allocations of cement on the basis of past consumption and keeping in view overall availability of cement and the allocations to the State of Punjab have been made accordingly.

(c) Government are making every effort to increase the availability of cement in the country by way of better utilisation of existing capacities, sanctioning new capacities and imports. Enhanced allocations to States including State of Punjab will be possible when the availability position in the country improves.

Mafia Killer

5890. SHRI SATISH AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in *Indian Express* dated the 2nd March, 1981 that "A Mafia Killer lived in India for four months" before being asked by Government to quit the country;

(b) whether it is also a fact that the Mafia Killer was a contract Killer planted in India by a foreign country;

(c) whether before deporting this man, Government had taken care to find out if more such killers are there in the country; and

(d) if not, the reasons therefor and whether the help of Interpol has been sought to find if more such foreign

agents are being sent to India to create disturbances?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). Yes Sir. A constant watch was kept on the activities of this foreigner and his stay was terminated at the appropriate time. So far Government is not aware as to whether any foreign country had planted this alleged 'Contract Killer' in India. Further, Government are always alert to such situations and action is taken where warranted.

Export Oriented Industries

5891. SHRI PRATAP BHANU SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of industries that have been listed as export oriented industries by Government;

(b) what is the progress after declaring certain concessions to these export-oriented industries;

(c) how many units have been registered as export-oriented industries in different States of the country during the last six months in large, medium and small scale sector indicating their names, production capacity and items to be manufactured; and

(d) what will be estimated export participation of these industries during next five years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) There is no specified list of export-oriented industries. However, an illustrative list of products which would be eligible for special facilities on the ground of 100 per cent export has found mention in the annex to Government's Resolution dated 31st December, 1980 (detailing the scheme of 100 per cent export oriented units),